



भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 71 of the Geographical Indications Journal dated 14th October, 2015 / Asvina 22nd, Saka 1936 has been made available to the public from 14th October, 2015.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
530	Tulaipanji Rice	31	Agricultural
531	Gobindobhog Rice	31	Agricultural
532	Mysore Silk	24, 25 and 26	Handicraft
533	Banglar Rasogolla	30	Food Stuffs

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

**G.I. Authorised User Application No. - 2089 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Abdul Azim, S/o. Mohd. Ekram**, Village: Kotwa, Muslimpura, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Azim, S/o. Mohd. Ekram,
- (B) **Address** : Mr. Abdul Azim, S/o. Mohd. Ekram,
Village: Kotwa, Muslimpura, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2090 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Abdul Khaliq S/o. Late Gulsan**, Village: Sajoi, Jansa, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Khaliq S/o. Late Gulsan
- (B) **Address** : Mr. Abdul Khaliq S/o. Late Gulsan,
Village: Sajoi, Jansa, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22,
Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,

(I) Represented by : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2091 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Akram Ali, S/o. Haji Abdul Sattar**, Village: Mahmoodpur, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Akram Ali, S/o. Mr. Haji Abdul Sattar
- (B) **Address** : Mr. Akram Ali, S/o. Mr. Haji Abdul Sattar,
Village: Mahmoodpur, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22,
Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,

(I) Represented by : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2092 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Anwar Ali, S/o. Late Serajuddin**, Village: Mahmoodpur, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anwar Ali, S/o. Late Serajuddin
- (B) **Address** : Mr. Anwar Ali, S/o. Late Serajuddin,
Village: Mahmoodpur, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22,
Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,

(I) Represented by : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2093 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Azad Ali Ansari, S/o. Mohd. Idrish Ansari**, Village: Khargapur, Post: Hathi Bazar, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Azad Ali Ansari, S/o. Mohd. Idrish Ansari
- (B) **Address** : Mr. Azad Ali Ansari, S/o. Mohd. Idrish Ansari,
Village: Khargapur, Post: Hathi Bazar,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22,
Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,

(I) Represented by : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2094 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Babudeen, S/o. Reyasuddin**, Village: Islampur, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babudeen, S/o. Reyasuddin
- (B) **Address** : Mr. Babudeen, S/o. Reyasuddin,
Village: Islampur, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22,
Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,

(I) Represented by : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2095 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mohd. Badurddin, S/o. Shafiulla**, Village: Kotwa, Dihawa, Post: Kauraut, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohd. Badurddin, S/o. Shafiulla
- (B) **Address** : Mr. Mohd. Badurddin, S/o. Shafiulla,
Village: Kotwa, Dihawa, Post: Kauraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2096 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Fariyad, S/o. Kalim Ansari**, Village: Kapsethi, Post: Bhatpurva, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Fariyad, S/o Kalim Ansari
- (B) **Address** : Mr. Fariyad, S/o. Kalim Ansari,
Village: Kapsethi, Post: Bhatpurva,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2097 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Firoz Ahmed, S/o. Mahboob Ali**, Village: Kotwa, Dihawa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Firoz Ahmed, S/o. Mahboob Ali
- (B) **Address** : Mr. Firoz Ahmed, S/o. Mahboob Ali
Village: Kotwa, Dihawa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;
(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22,
Rani Kunwa Chowk Varanasi, Uttar Pradesh;

(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;

(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.

(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

(G) Class : 23, 24, 25 & 26

(H) Goods : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,

(I) Represented by : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2098 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Hafiz Mohd. Asaraf, S/o. Mohd. Nasir**, Village: Bhatpurva, Kardhana, Post: Bhatpurva, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hafiz Mohd. Asaraf, S/o. Mohd. Nasir
- (B) **Address** : Mr. Hafiz Mohd. Asaraf, S/o. Mohd. Nasir,
Village: Bhatpurva, Kardhana, Post: Bhatpurva,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2099 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Hafiz Sageer Ahmed, S/o. Hafiz Rashid**, Village: Muslimpura, Kotwa, Post: Kauraut, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hafiz Sageer Ahmed, S/o. Hafiz Rashid
- (B) **Address** : Mr. Hafiz Sageer Ahmed, S/o. Hafiz Rashid,
Village: Muslimpura, Kotwa, Post: Kauraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2100 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Jabir Ansari, S/o. Sri Nasir Ansari**, Village: Bhatpurva, Karghana, Post: Bhatpurva, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jabir Ansari, S/o. Sri Nasir Ansari
- (B) **Address** : Mr. Jabir Ansari, S/o. Sri Nasir Ansari,
Village: Bhatpurva, Karghana, Post: Bhatpurva,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2101 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Jalauddin, S/o. Haji Masiullah**, Village: Kotwa, Dihawa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jalauddin, S/o. Haji Masiullah
- (B) **Address** : Mr. Jalauddin, S/o. Haji Masiullah,
Village: Kotwa, Dihawa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2102 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mrs. Jamila Bano, W/o. Mubarak Ali**, Village & Post: Kotwa, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Jamila Bano, W/o. Mubarak Ali
- (B) **Address** : Mr. Jamila Bano, W/o. Mubarak Ali,
Village & Post: Kotwa, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2103 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Kitabuddin, S/o. Late Naseer**, Village: Sajoi, Jansa, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kitabuddin, S/o. Late Naseer
- (B) **Address** : Mr. Kitabuddin, S/o. Late Naseer,
Village: Sajoi, Jansa, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

- (vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
- (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
- (viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
- (ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2104 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Maqbool Alam, S/o. Rahmatulla**, Village: Kotwa, Post: Kauraut, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maqbool Alam, S/o. Rahmatulla
- (B) **Address** : Mr. Maqbool Alam, S/o. Rahmatulla,
Village: Kotwa, Post: Kauraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2105 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mohd. Javed, S/o. Mustkin**, Village: Kundariya, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohd. Javed, S/o. Mustkin
- (B) **Address** : Mr. Mohd. Javed, S/o. Mustkin,
Village: Kundariya, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2106 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mohd. Rafik Ansari, S/o. Shaukat Ansari**, Village: Bhatpurva, Kardhana, Post: Bhatpurva, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohd. Rafik Ansari, S/o. Shaukat Ansari
- (B) **Address** : Mr. Mohd. Rafik Ansari, S/o. Shaukat Ansari,
Village: Bhatpurva, Kardhana, Post: Bhatpurva,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2107 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mohd. Sabir, S/o. Mohd. Ramjan**, Village: Belouri, Post: Gangapur, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohd. Sabir, S/o. Mohd. Ramjan
- (B) **Address** : Mr. Mohd. Sabir, S/o. Mohd. Ramjan,
Village: Belouri, Post: Gangapur,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2108 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nasim Ahamad, S/o. Abdul Jabbar**, No. 407, Village: Dindaspur, Jansa, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nasim Ahamad, S/o. Abdul Jabbar
- (B) **Address** : Mr. Nasim Ahamad, S/o. Abdul Jabbar,
No. 407, Village: Dindaspur, Jansa, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2109 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nurul Hasan, S/o. Late Barkatullah**, Village: Mahmoodpur, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nurul Hasan, S/o. Late Barkatullah
- (B) **Address** : Mr. Nurul Hasan, S/o. Late Barkatullah,
Village: Mahmoodpur, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2110 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nurul Hoda, S/o. Haji Abdul Salam**, Village: Kotwa, Muslimpura, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nurul Hoda, S/o. Haji Abdul Salam
- (B) **Address** : Mr. Nurul Hoda, S/o. Haji Abdul Salam,
Village: Kotwa, Muslimpura, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2111 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Sahban, S/o. Masiullah**, Village: Kotwa, Muslimpura, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sahban, S/o. Masiullah
- (B) **Address** : Mr. Sahban, S/o. Masiullah,
Village: Kotwa, Muslimpura, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2112 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Saheed Ansari, S/o. Shamsuddin**, Village: Mominpur, Post: Kardhana, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Saheed Ansari, S/o. Shamsuddin
- (B) **Address** : Mr. Saheed Ansari, S/o. Shamsuddin,
Village: Mominpur, Post: Kardhana,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : February 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2113 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Shamsuddin, S/o. Abdul Kuddus**, No: 13/197, Village: Sarai Surjan, Post: Bajardiha, District: Varanasi, Uttar Pradesh, India, dated February 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shamsuddin, S/o. Abdul Kuddus
- (B) **Address** : Mr. Shamsuddin, S/o. Abdul Kuddus,
No:13/197,Village: Sarai Surjan, Kardhana,
Post: Bajardiha, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : February 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2121 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Basarat Ali, S/o. Liyakat Ali**, Village: Ghamariya, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Basarat Ali, S/o. Liyakat Ali
- (B) **Address** : Mr. Basarat Ali, S/o. Liyakat Ali,
Village: Ghamariya, Post: Lohta,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2122 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mrs. Farzana Begum, W/o. Istiaque Ahmad**, Village: Bankat-Nevada, Post: Nevada, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Farzana Begum, W/o. Istiaque Ahmad
- (B) **Address** : Mr. Farzana Begum, W/o. Istiaque Ahmad,
Village: Bankat-Nevada, Post: Nevada,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2123 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Gulam Mustafa, S/o. Md. Lukman**, Village: Alawal, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gulam Mustafa, S/o. Md. Lukman
- (B) **Address** : Mr. Gulam Mustafa, S/o. Md. Lukman,
Village: Alawal, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2124 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Juned Ali Ansari, S/o. Shaukat Ali Ansari**, Village: Dindaspur – Naibasti Jansa, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Juned Ali Ansari, S/o. Shaukat Ali Ansari
- (B) **Address** : Mr. Juned Ali Ansari, S/o. Shaukat Ali Ansari,
Village: Dindaspur – Naibasti Jansa, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2125 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Kutubuddin, S/o. Alehim**, Village: Bhatpurva, Kardhana, Post: Bhatpurva, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kutubuddin, S/o. Alehim
- (B) **Address** : Mr. Kutubuddin, S/o. Alehim,
Village: Bhatpurva, Kardhana, Post: Bhatpurva,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2126 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mahmood Ansari, S/o. Hazi Amanullah**, Village: Dindaspur-Jansa, Post: Bhatpurva, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahmood Ansari, S/o. Hazi Amanullah
- (B) **Address** : Mr. Mahmood Ansari, S/o. Hazi Amanullah,
Village: Dindaspur-Jansa, Post: Bhatpurva,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2127 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Maturahman, S/o. Aziz**, Village: Mangalpur, Bankat Newada, Post: Mangalpur, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maturahman, S/o. Aziz
- (B) **Address** : Mr. Maturahman, S/o. Aziz,
Village: Mangalpur, Bankat Newada,
Post: Mangalpur, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2128 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mustaqu Ahmad, S/o. Late Hazi Wazid Ali**, No: 407, Village: Kotwa-Kharka, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mustaqu Ahmad, S/o. Late Hazi Wazid Ali
- (B) **Address** : Mr. Mustaqu Ahmad, S/o. Late Hazi Wazid Ali,
No: 407, Village: Kotwa-Kharka, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2129 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Md. Israil, S/o. Hazi Md. Ikram**, Village: Dindaspur, Mohammadpur, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Md. Israil, S/o. Hazi Md. Ikram,
- (B) **Address** : Mr. Md. Israil, S/o. Hazi Md. Ikram,
Village: Dindaspur, Mohammadpur, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2130 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Md. Banarsi, S/o. Harun Rashid**, Village: Dindaspur, Araziline, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Md. Banarsi, S/o. Harun Rashid
- (B) **Address** : Mr. Md. Banarsi, S/o. Harun Rashid,
Village: Dindaspur, Araziline, Post: Jansa,
District: Varanasi, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2131 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mobin Ahmed Ansari, S/o. Asgar Ali**, Village: Kotwa, Kharka, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mobin Ahmed Ansari, S/o. Asgar Ali
- (B) **Address** : Mr. Mobin Ahmed Ansari, S/o. Asgar Ali,
Village: Kotwa-Kharka, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2132 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nuruddin, S/o. Lal Muhammad**, Village: Kotwa - Dihwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nuruddin, S/o. Lal Muhammad
- (B) **Address** : Mr. Nuruddin, S/o. Lal Muhammad,
Village: Kotwa - Dihwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2133 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Shamsar, S/o. Late Md. Islam**, Village: Dindaspur, Mohammadpur, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shamsar, S/o. Late Md. Islam
- (B) **Address** : Mr. Shamsar, S/o. Late Md. Islam,
Village: Dindaspur, Mohammadpur, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2134 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mrs. Zarinisha, W/o. Unus**, Village: Dindaspur, Jansa, Post: Jansa, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Zarinisha, W/o. Unus,
- (B) **Address** : Mrs. Zarinisha, W/o. Unus,
Village: Dindaspur, Jansa, Post: Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2135 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Aftab Alam, S/o. Shamsuddin**, Village: Ghamariya, Mominpura, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aftab Alam, S/o. Shamsuddin
- (B) **Address** : Mr. Aftab Alam, S/o. Shamsuddin,
Village: Ghamariya, Mominpura, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2136 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Habibulla, S/o. Hazi Gaffar**, Village: Kotwa-Dihwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Habibulla, S/o. Hazi Gaffar
- (B) **Address** : Mr. Habibulla, S/o. Hazi Gaffar,
Village: Kotwa-Dihwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2137 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Kasid Ali, S/o. Nadir Ali**, Village: Badi Masjid, Mahmoodpur, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kasid Ali, S/o. Nadir Ali
- (B) **Address** : Mr. Kasid Ali, S/o. Nadir Ali,
Village: Badi Masjid, Mahmoodpur,
Post: Lohata, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2138 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Md. Yunus, S/o. Haji Abbas**, Village: Kotwa – Muslimpura, Post: Lohata, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Md. Yunus, S/o. Haji Abbas
- (B) **Address** : Mr. Md. Yunus, S/o. Haji Abbas,
Village: Kotwa – Muslimpura, Post: Lohata,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2139 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mundruddin, S/o. Yar Mohammad**, Village: Kotwa - Dihwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mundruddin, S/o. Yar Mohammad
- (B) **Address** : Mr. Mundruddin, S/o. Yar Mohammad,
Village: Kotwa - Dihwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2140 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nasim Ahmad, S/o. Nisar Ahmad**, Village: Kotwa - Dihawa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nasim Ahmad, S/o. Nisar Ahmad
- (B) **Address** : Mr. Nasim Ahmad, S/o. Nisar Ahmad,
Village: Kotwa - Dihawa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2141 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mrs. Noor Bibi, W/o. Jamaluddin Ansari**, Village: Kotwa - Dihwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Noor Bibi, W/o. Jamaluddin Ansari
- (B) **Address** : Mrs. Noor Bibi, W/o. Jamaluddin Ansari,
Village: Kotwa - Dihwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

- (vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
- (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
- (viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
- (ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2142 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Ruhul Amin, S/o. Hazi Jamaluddin**, Village: Kotwa Muslimpur, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ruhul Amin, S/o. Hazi Jamaluddin
- (B) **Address** : Mr. Ruhul Amin, W/o. Hazi Jamaluddin,
Village: Kotwa Muslimpur, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 09, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2143 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mrs. Tayyaba Begum, W/o. Md. Kaseem**, Village: Rahimpur, Lohta, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Tayyaba Begum, W/o. Md. Kaseem
- (B) **Address** : Mrs. Tayyaba Begum, W/o. Md. Kaseem,
Village: Rahimpur, Lohta, Post: Lohta,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2144 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Saleem Akhtar, S/o. Slate Abdul Sattar**, Village: Kotwa - Dihwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Saleem Akhtar, S/o. Slate Abdul Sattar
- (B) **Address** : Mr. Saleem Akhtar, S/o. Slate Abdul Sattar,
Village: Kotwa - Dihwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2145 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mohammad Swaleh, S/o. Late Hasaruddin**, Village: Kotwa - Kharka, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Swaleh, S/o. Late Hasaruddin
- (B) **Address** : Mr. Mohammad Swaleh, S/o. Late Hasaruddin,
Village:Kotwa - Kharka, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 09, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2149 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Khalilur Rehman, S/o. Abdul Matin**, A.31/197, Village: Navapura, Post: Jaitpura, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khalilur Rehman, S/o. Abdul Matin
- (B) **Address** : Mr. Khalilur Rehman, S/o. Abdul Matin,
Village:Navapura, Post: Jaitpura,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2150 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Abbas Alam, S/o. Late Hazimati Ullah**, A.32/207, Village: Chhitanpura, Post: Adampura, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abbas Alam, S/o. Late Hazimati Ullah
- (B) **Address** : Mr. Abbas Alam, S/o. Late Hazimati Ullah,
A.32/207, Village: Chhitanpura, Post:
Adampura, District: Varanasi, Uttar Pradesh,
India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2151 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Amanat, S/o. Habibullah**, Village: Belauri, Post: Gangapur, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amanat, S/o. Habibullah
- (B) **Address** : Mr. Amanat, S/o. Habibullah,
Village: Belauri, Post: Gangapur,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2152 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Anisur Rehman, S/o. Abdul Rashid**, Village: Kotwa, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anisur Rehman, S/o. Abdul Rashid
- (B) **Address** : Mr. Anisur Rehman, S/o. Abdul Rashid,
Village: Kotwa, Post: Lohta, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2153 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Hazi Shamsul Haq, S/o. Hazi Abdul Kuddus**, Village:Kotwa, Kharka, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sareess, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hazi Shamsul Haq, S/o. Hazi Abdul Kuddus
- (B) **Address** : Mr. Hazi Shamsul Haq, S/o. Hazi Abdul Kuddus,
Village: Kotwa, Kharka, Post: Lohta,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries (Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC. Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone) Lahatara, Office of GMIDIC, Varanasi, Uttar Pradesh
(iv) Director of Handloom & Textile U.P. Rathyatra, Varanasi, Uttar Pradesh;

- (v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;
- (vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
- (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
- (viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
- (ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2154 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Mahboob Ali, S/o. Mahazud Ali**, Village: Kotwa, Kharka, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahboob Ali, S/o. Mahazud Ali
- (B) **Address** : Mr. Mahboob Ali, S/o. Mahazud Ali,
Village:Kotwa, Kharka, Post: Lohta,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2155 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Abdul Haee, S/o. Late Hazi Abdulhaq**, Village: Kotwa, Kharka, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Haee, S/o. Late Hazi Abdulhaq
- (B) **Address** : Mr. Abdul Haee, S/o. Late Hazi Abdulhaq,
Village: Kotwa, Kharka, Post: Lohta,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2156 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Abdul Vasid, S/o. Hazi Abdul Zabbar**, Village & Post: Kotwa, Muslimpura, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Vasid, S/o. Hazi Abdul Zabbar
- (B) **Address** : Mr. Abdul Vasid, S/o. Hazi Abdul Zabbar,
Village & Post:Kotwa, Muslimpura,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2157 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Ilias, S/o. Samsuddin**, Village & Post: Kotwa, Muslimpura, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ilias, S/o. Samsuddin
- (B) **Address** : Mr. Ilias, S/o. Samsuddin,
Village & Post: Kotwa, Muslimpura,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2158 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nasibuddin, S/o. Abdul Mazid**, Village: Kotwa, Muslimpura, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nasibuddin, S/o. Abdul Mazid
- (B) **Address** : Mr. Nasibuddin, S/o. Abdul Mazid,
Village: Kotwa, Muslimpura, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2159 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Kamal Ahemad, S/o. Hafij Vali Mohammad**, Village: Kotwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Ahemad, S/o. Hafij Vali Mohammad
- (B) **Address** : Mr. Kamal Ahemad, S/o. Hafij Vali Mohammad,
Village: Kotwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P.,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2160 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Abid Husain, S/o. Bali Muhammad**, Village: Kotwa, Muslimpura, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abid Husain, S/o. Bali Muhammad
- (B) **Address** : Mr. Abid Husain, S/o. Bali Muhammad,
Village: Kotwa, Muslimpura, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2161 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Nuruddin, S/o. Md. Sadique**, Village: Kotwa, Muslimpura, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nuruddin, S/o. Md. Sadique
- (B) **Address** : Mr. Nuruddin, S/o. Md. Sadique,
Village: Kotwa, Muslimpura, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2162 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Habibulla, S/o. Late Rahmatullah**, Village: Kotwa, Dihwa, Post: Lohta, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Habibulla, S/o. Late Rahmatullah
- (B) **Address** : Mr. Habibulla, S/o. Late Rahmatullah,
Village: Kotwa, Dihwa, Post: Lohta,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2163 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Babuddin, S/o. Md. Daood**, Village: Kotwa, Dihwa-Chowk Bazar, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babuddin, S/o. Md. Daood
- (B) **Address** : Mr. Babuddin, S/o. Md. Daood,
Village: Kotwa, Dihwa-Chowk Bazar,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2164 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Yahiya, S/o. Ayub Ansari**, Village: Mangalpur, Rohaniya, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yahiya, S/o. Ayub Ansari
- (B) **Address** : Mr. Yahiya, S/o. Ayub Ansari,
Village: Mangalpur, Rohaniya,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2165 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Tafzil Ahemad, S/o. Hazi Abdul Wahab**, Village: Mangalpur, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tafzil Ahemad, S/o. Hazi Abdul Wahab
- (B) **Address** : Mr. Tafzil Ahemad, S/o. Hazi Abdul Wahab,
Village: Mangalpur, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2166 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Khurshid Alam, S/o. Samiullah**, Village: Beruka, Naibasti, Mahmoodpur, Dindaspur, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khurshid Alam, S/o. Samiullah
- (B) **Address** : Mr. Khurshid Alam, S/o. Samiullah,
Village: Beruka, Naibasti, Mahmoodpur,
Dindaspur, District: Varanasi, Uttar Pradesh,
India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) **Class** : 23, 24, 25 & 26
- (H) **Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) **Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2167 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Md. Hafiz Ahemad, S/o. Md. Hanif Sardar**, Village: Dindaspur, Naibasti, Jansa, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Md. Hafiz Ahemad, S/o. Md. Hanif Sardar
- (B) **Address** : Mr. Md. Hafiz Ahemad, S/o. Md. Hanif Sardar,
Village: Dindaspur, Naibasti, Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2168 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Ibrahim, S/o. Md. Salim**, Village: Dindaspur, Naibasti, Jansa, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ibrahim, S/o. Md. Salim
- (B) **Address** : Mr. Ibrahim, S/o. Md. Salim,
Village: Dindaspur, Naibasti, Jansa,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2169 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Ubedullah, S/o. Late. Hazi Abdul Rahman**, No. 15/277, Village: Faruki nagar, Bazardiha, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tancoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ubedullah, S/o. Late. Hazi Abdul Rahman
- (B) **Address** : Mr. Ubedullah, S/o. Late. Hazi Abdul Rahman,
No. 15/277, Village: Faruki nagar, Bazardiha,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2170 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Kanahiya, S/o. Chunni**, No. 300, Village: Kardhana, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kanahiya, S/o. Chunni
- (B) **Address** : Mr. Kanahiya, S/o. Chunni,
No. 300, Village: Kardhana, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2171 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Babulal, S/o. Ram Surat**, No. 300, Village: Kardhana, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babulal, S/o. Ram Surat
- (B) **Address** : Mr. Babulal, S/o. Ram Surat,
No. 300, Village: Kardhana, District: Varanasi,
Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2172 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Ms. Savitri, W/o. Nanhey**, No. 300, Village: Kardhana, Mizamurad, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Savitri, W/o. Nanhey
- (B) **Address** : Ms. Savitri, W/o. Nanhey,
No. 300, Village: Kardhana, Mizamurad,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised
User Application** : March 26, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2173 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Mr. Hasin Ahamad, S/o. Hazi Ahemad Ali**, Village: Kotwa, Dihwa, Post: Koraut, District: Varanasi, Uttar Pradesh, India, dated March 26, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hasin Ahamad, S/o. Hazi Ahemad Ali
- (B) **Address** : Mr. Hasin Ahamad, S/o. Hazi Ahemad Ali,
Village: Kotwa, Dihwa, Post: Koraut,
District: Varanasi, Uttar Pradesh, India.
- (C) **Date of Authorised User Application** : March 26, 2015
- (D) **Registered Geographical Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras Bunkar Samiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) Banarasi Vastra Udyog Shangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras Hathkargha Vikash Samiti,
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd.
- (F) **Address** : (i) Banaras Bunkar Samiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
Mawaiya Sarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;
(v) Eastern UP Exporters' Association, B-2,
Gurukripa Colony, Nadesar, Varanasi – 221002;

(vi) Banarasi Vastra Udyog Shangh, C.K. 23/22, Rani Kunwa Chowk Varanasi, Uttar Pradesh;
(vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, Jaiswal Katra, Pilikothi, Varanasi, Uttar Pradesh;
(viii) Banaras Hathkargha Vikash Samiti, Regd. Office: 1/88, Gola Ghat, Ramnagar, Varanasi – 221008.
(ix) Adarsh Silk Bunkar Sohkari Samiti Ltd., Sahitaya Haka Ramanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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**G.I. Authorised User Application No. - 2259 in respect of Banaras Brocades and Sarees
Registered GI Application No.- 99**

Application is made by, **Human Welfare Association**, Represented by Mr. Rajani Kant Dwivedi, Office at: H, No. SA.15/123-M-2, Mawaiya (behind Anand Backers), Sarnath, District: Varanasi - 221 007, Uttar Pradesh, India, dated May 27, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Banaras Brocades and Sarees** under Application No- 99 in respect of Silks Brocades like Amru Brocades, etc., Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc., Silk Sarees, Dress Materials, like Silk Jamdhani Jangla Sarees, Jamawar Tanchoi Sarees, Tissue Sarees, Cut Work Saree, Butidar Sarees, etc., Silk Embroidery Sarees, etc., falling in Class 23, 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Human Welfare Association,
Represented by Mr. Rajani Kant Dwivedi
- (B) **Address** : Human Welfare Association,
Represented by Mr. Rajani Kant Dwivedi,
District: Varanasi – 221 007, Uttar Pradesh,
India.
- (C) **Date of Authorised
User Application** : May 27, 2015
- (D) **Registered Geographical
Indication** : **Banaras Brocades and Sarees**
- (E) **Registered Proprietor** : (i) Banaras BunkarSamiti,
(ii) Human Welfare Association,
(iii) Joint Director of Industries
(Eastern Zone) Lahatara,
(iv) Director of Handloom & Textiles U.P,
(v) Eastern UP Exporters' Association
(vi) BanarasiVastraUdyogShangh,
(vii) Uttar Pradesh Handloom Fabrics
Marketing Co-operative Federation Ltd,
(viii) Banaras HathkarghaVikashSamiti,
(ix) Adarsh Silk BunkarSohkariSamiti Ltd.
- (F) **Address** : (i) Banaras BunkarSamiti, Sharma Katra,
Rangoli Garden Chouraha, Near Rangoli Garden
Restaurant, Sarnath, Varanasi – 221007, UP
(ii) Human Welfare Association, S-15/116, 2 AC.
MawaiyaSarnath, Varanasi – 221007, UP
(iii) Joint Director of Industries (Eastern Zone)
Lahatara, Office of GMIDIC, Varanasi, Uttar
Pradesh
(iv) Director of Handloom & Textile
U.P. Rathyatra, Varanasi, Uttar Pradesh;

- (v) Eastern UP Exporters' Association, B-2, Gurukripa Colony, Nadesar, Varanasi – 221002;
- (vi) BanarasiVastraUdyogShangh, C.K. 23/22, Rani KunwaChowk Varanasi, Uttar Pradesh;
- (vii) Uttar Pradesh Handloom Fabrics Marketing Co-operative Federation Ltd, JaiswalKatra, Pilikothi, Varanasi, Uttar Pradesh;
- (viii) Banaras HathkarghaVikashSamiti, Regd. Office: 1/88, GolaGhat, Ramnagar, Varanasi – 221008.
- (ix) Adarsh Silk BunkarSohkariSamiti Ltd., SahitayaHakaRamanagar, Varanasi, Uttar Pradesh.

- (G) Class** : 23, 24, 25 & 26
- (H) Goods** : **Class - 23** - Silks Brocades like Amru Brocades, etc,
Class - 24 - Textiles Goods not classified elsewhere i.e. Bed and Table Covers, etc.,
Class - 25 - Silk Saress, Dress Materials like Silk Jamdhani, Jangla Sarees, Jamawar Tancoi Sarees, Tissue Saree, Cut Work Saree, Butidar Sarees, etc.,
Class - 26 - Silk Embroidery Sarees, etc.,
- (I) Represented by** : **DBS Law Associates**

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

